

26

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.1094/97

DATE OF ORDER : 25-08-1997.

Between :-

M.Anjaneyulu

... Applicant

And

Union of India rep. by :

1. Chief Post Master General,
Andhra Pradesh Postal Circle,
Hyderabad.
2. Director of Postal Services,
Office of Post Master General,
Kurnool Postal Region, Kurnool.
3. The Superintendent of Post Offices,
Proddatur Postal Division, Proddatur.
4. G.Naga Munnemma

... Respondents

--- --- ---

Counsel for the Applicant : Shri K.S.R.Anjaneyulu

Counsel for the Respondents : Shri V.Bhimanna, CGSC

--- --- ---

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

--- --- ---

A

... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A).).

-- -- --

Heard Sri K.S.R.Anjaneyulu, counsel for the applicant and Sri N.R.Devaraj for Sri V.Bhimanna, standing counsel for the respondents.

2. The applicant in the O.A. is an aspirant for the post of EDBPM, Pallavolu Village, Chapadu Mandal of Gudapah District. The applicant submits that the notification for filling up this post by a regular candidate was issued on 7-2-95 (Annexure-1 page-8 to the OA) and he has been asked to submit his original certificates/documents to ASPO, Proddatur (North) by verification letter No.8-3/198 dt.6-4-1995 (Annexure-2 page-11 to the OA). On that no further action was taken to finalise the selection. Respondent No.4 is also an aspiring candidate for the said post.

3. This O.A. is filed praying for a direction to the respondents to finalise the selection to the post of BPM, Pallavolu Village, Proddatur Postal Division on the basis of merit on regular basis thereby terminating the continuation of Respondent No.4 on provisional basis.

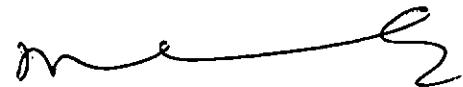
4. The prayer in this O.A. is to finalise selection early. The learned counsel for the respondents also submitted that a direction may be given to Respondent No.3 to finalise selection on regular basis.

In the result, the respondent No.3 is directed to ^{updat} finalise the selection for the post of EDBPM, Pallavolu Village,

28

Proddatur Postal Division expeditiously within a period of four months from the date of receipt of a copy of this order.

6. Original application ordered accordingly. No order as to costs.



(R.RANGARAJAN)
Member (A)

DATED: 25th August, 1997.
Dictated in Open Court.

av1/

AM 28837
D.R-(J)

..4..

Copy to:

1. The Chief Postmaster General, Andhra Pradesh Postal Circle, Hyderabad.
2. Director of Postal Services, O/O Postmaster General, Kurnool Postal Region, Kurnool.
3. The Supdt. of Post Offices, Proddatur Postal Division, Proddatur.
4. One copy to Mr.K.S.R.Anjaneyulu,Advocate,CAT,Hyderabad.
5. One copy to Mr.V.Bhimanna, Addl.CGSC,CAT,Hyderabad.
6. One copy to D.R(A),CAT,Hyderabad.
7. One duplicate copy.

YLKR

all stat
29/97
8

TYPED BY
C.D.P. REDDY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RAJAGOPAL : M. (A)

AND

THE HON'BLE SHRI B.S. SHRI PARAMESHWARI
(M) (J)

" Dated: 25/8/97

ORDER/JUDGEMENT

M.A/R.A/C.A.NO.

in

C.A.NO. 1094/97

Admitted and Interim Directions
Issued.

Dismissed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLR

II Court

